Infrastructure Development projects relating to water supply, sewerage, sanitation and other urban services, a proposal to set up an Urban Development and Urban Water Supply Financing Corporation is under the consideration of Government. In the Central sector of the Seventh Five Year Plan, there is a total provision of Rs. 55 crores for the setting up of this Corporation.

Supply of additional quota of rice to Andhra Pradesh

*178. SHRI PRAVATHANENI UP-PENDRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received any request from the Andhra Pradesh Government for releasing additional quota of rice to the State in view of the unprecedented floods in which standing crop in about 20 lakh acres of Krishna-Godavari deltas, estimated to yield 12 lakh metric tonnes of rice, was razed to the ground;

(b) if so the decision taken by the Central Government in the matter and

(C) whether the Central Govem-ment propose to enhance the quota of rice to Andhra Pradesh keeping in view the Rs. 2/- per kilogram rice scheme being carried oh by the Government of Andhra Pradesh for the benefit *Of* the poor people?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CTVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) Yes. Sir. The Government of Andhra Pradesh has requested for a special one-time allocation of 5 lakh tonnes of Vice over and above their normal allocation in 1986-87 (November-October).

(b) and (c) The Government of Andhra Pradesh has been allotted a quantity of 1.25 lakh tonnes of rice for the month of November, 1986, as against a quantity of 1.15 lakh tonnes during November, 1985 and 80.000 tonnes during November, 1984. The allocations are made on a month to month basis.

Encroachment of land alloted to allIndia Institute of Medical Sciences,New Delhi

179. SHRI B. SATYANARAYAN REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the land allotted to the All India Institute of Medical Sciences in the Andrews Ganj area of New Delhi have been encroached upon by some jhuggi dwellers;

Ob) if so, what are the steps proposed to be taken to clear the encroachment; and

(c) the projects proposed to be set by the All India Institute of Medical Sciences on the said land?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI MOHSINA KIDWAI) (a) Yes, Sir.

(b) The Delhi Development Autho rity which has been approached by the Institute for clearing the encroach ments has asked for shifting charges from the Institute in order to rehabi litate the jhuggi dwellers elsewhere.

Ob) All India Institute of Medical Sciences proposed to construct staff quarters and also to utilise it for future expansion of the Institute. Clearance to Narmada Sagar Dam and Sardar Sarovar Projects

*180. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of WATER RESOURCES be, pleased to state:

(a) whether the Central Government have given clearance to the projects of Narmada Sagar Dam in Madhya Pradesh and Sardar Sarovar in Gujarat; and

(b) the financial assistance likely to be given by World Bank for these projects?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND), (a) No, Sir.

(b) World Bank has signed an agreement for an assistance of \$300 million for dam and \$150 million for canals of Sardar Sarovar Project.

Narmada Sagar Project has also been appraised by the World Bank for an assistance of \$400 million. Further negotiations have not been possible in the absence of clearance of this project from environmental angle.

ढी०ग्राई० जैड० एरिया में जानवरों के कारण गन्दगी

(2) 1098. श्री सूरज प्रसाद : क्या शहरी विकास मंत्री यह बताने की कृपा अरेंगे कि :

(क) क्या डी० झाई० जैड० एरिया के 'ज़े', 'के' झौर 'एच' ब्लाक की कालो-नियों में दिन रात जानवर घूमते रहते है झौर उस क्षेत्र में झुग्गी झोपड़ी में रहने वाले लोग भी सड़कों के पास ही मल मूद्र त्यागते हैं, जिसके कारण इस एरिया के चारों छोर छन्दगी फैली हुई है ; झौर

(ख) क्या सरकार नई दिल्ली नगर पालिका को जानवरों के इघर उघर घूमन से और झुग्गी झोपड़ी वालों से फेलने वाली गन्दगी को रोकने के लिये कोई निदेश देने का विचार रखती है ताकि इस क्षेत्र में स्थित बिरला मन्दिर तथा काली बाड़ी मन्दिर की शुद्धता को बनाये रख जा सके ?

शहरी विकास मंतालय में राज्य मंती (श्री दलबीर सिंह) : (क) ग्रौर (ख) डी॰ आई॰ जेड॰ क्षेत्र में और इसके ग्रास पास रिज की ग्रोर से राति में आवारा पशुम्रों की मौजूदगो के बारें में नई दिल्लो नगर पालिका ने सूचित किया है। इन आवारा पशुम्रों को पालिका के पश पढकने वाले दस्ते द्वारा पकड

©Previously Unstarred Question 219 transferred from the 5th November, 1986.

लिया जाता है। पिछले तोन महानों के दौरान इस क्षेत्र से 71 पक्षुग्रों को पकड़ा गया था। इसे रोकने के लिये नई दिल्ला नगर पालिका द्वारा यह अभियान तेज किया जा रहा है।

जहां तक झुगी झौपड़ी निवासियों हारा गम्दगी फैलाने का संबंध है, नई दिल्ली नगर पालिका ने विशेष रूप से केवल इस क्षेत्र के लिये 10 सफाई कर्मचारियों (स्वीपर) को तैनात कर रखा है।

Mono-rail or overhead rail in Delhi

@@1099. SHRI CHIMANBHAI MEHTA: SHRI BHAGATRAM MANHAR: SHRI BIR BHADRA PRATAP SINGHJI

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether Government are consi, dering a proposal to instal a monorail or overhead rail as a means *at* local transport for Delhi, if so, what are the details thereof;

(to) what is the estimated cost *of* the above project and the amount of foreign exchange and foreign expertise Involved in it;

(c) what is per km. cost of over-head rail of 40,000 passenger per hour capa city; and

(d) whether Government ar_e considering a similar proposal for any other city, if so, the edtails thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No specific transport system is under consideration of the Government for Delhi though the Government is seized of the transport needs of the capital and is considering various possible alternatives. Ob) to (d) Do not arise.

(a) (a) Previously Unstarred Question 294 transferred from the 5th November, 1986.